

Abolition of Import Duty on Newsprint

3711. SHRI RAJINDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the abolition of import duty on newsprint will help small newspapers;

(b) if so, the details thereof; and

(c) if not, the steps taken by the Government to give relief to the small newspapers?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) Small category newspapers were already exempted from payment of import duty on newsprint.

Lock-out in Indo-Gulf Fertilizer Corporation, Jagdishpur, Uttar Pradesh

3712. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether lock-out has been declared at Indo-Gulf Fertilizer Corporation at Jagdishpur, Uttar Pradesh;

(b) if so, the reasons thereof; and

(c) the remedial steps proposed to be taken in matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) and (c) Do not arise.

[*Translation*]

Representation to Women in Central Board of Film Certification

3713. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the members of the Central Board of Film Certification;

(b) whether the Government proposed to provide 50 percent seats to women in the Board; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The information is given in the statement.

(b) and (c) There is no such proposal since there is no provision under the Cinematograph Act, 1952 for giving any particular representation to any group or class of membership, including women.

STATEMENT

Names of Members of Central Board of Film Certification

1. Shri Shakti) Acting Chairman
Samanta)
2. Shri R. K. Sinha
3. Shri Manmohan Shetty
4. Shri Basu Bhattacharya
5. Smt. Pranayani Munshi
6. Ms. Dipti Naval
7. Mrs. Muthiah
8. Shri A.V.M. Balasubramaniam
9. Shri Gemini Ganesh
10. Shri V. R. Venkatachalam
11. Smt. Nandita Krishna
12. Shri Ajay Dey
13. Shri Sengupta
14. Shri Harshkumar Neotia
15. Smt. Jivraj Alva
16. Shri P. Bhaskaran
17. Shri Basheer M. Picha
18. Shri T. Subbarami Reddy

19. Shri J. Bhaskara Rao
20. Shri Amarendra Saran
21. Smt. Sara Mohammad
22. Smt. Kamla Mankekar
23. Smt. Urvashi Talwar
24. Shri Raj Bisaria
25. Shri Diljit Singh Pannun

[*English*]

Applications for Sugar Factory

3714. SHRI YASHWANTRAO PATIL: Will the Minister of FOOD be pleased to state:

(a) the number of applications received from Ahmednagar district of Maharashtra for opening of new sugar factories; and

(b) the action Government propose to take in this regard and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b) As on 31-7-1991, 12 applications for grant of Industrial Licences for setting up of new sugar factories in District Ahmednagar of Maharashtra are pending consideration of the Government. The Licensing Policy of Sugar Industry is presently being reviewed by the Government and decisions on the pending applications, including the applications of Ahmednagar District, would be taken after the aforesaid review.

Storage Capacity in the Tribal Areas

3715. SHRI GOPI NATH GAJAPATHI: Will the Minister of FOOD be pleased to state:

(a) whether the Government are aware that the storage capacity provided in the tribal areas is very inadequate particularly for coarse cereals and oil seeds;

(b) whether the storage capacity available for fruits and vegetables in

the tribal areas is also very inadequate; and

(c) if so, the steps taken to augment the storage capacity?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c) While storage capacity, including cold storage capacity, has been created in certain tribal areas of the country, it is felt that there is still scope for further augmentation of such capacity. Several agencies are engaged in the construction of storage godowns. Thus, Food Corporation of India has built a storage capacity of 2.12 lakh tonnes in the tribal areas during the Seventh Five Year Plan and thereafter. Further, the Corporation is in the process of constructing an additional capacity of about 37,000 tonnes. Similarly, Central Warehousing Corporation has also set up a capacity of 3.28 lakh tonnes in the tribal areas. Besides, they have plans to create a further capacity of about 80,000 tonnes by 1994-95. Other organisations such as National Co-operative Development Corporation, National Horticulture Board, Tribal Co-operative Marketing Development Federation of India Ltd. (TRIFED), Ministry of Rural Development etc. are also engaged in promoting the construction of storage godowns and cold storages in the tribal areas.

[*Translation*]

Licences to Foreign Companies for Electronic Units

3716. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether some foreign companies have applied for licences to set up electronic units of their own or in collaboration with Indian companies during 1989-90;

(b) if so, the details of these foreign companies;